

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/31861/2024 ARBA/15/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI VS PUSPAMITRA MISHRA	AJIT PATNAIK VS	// (//
2	D-BLAPL/22181/2024 BLAPL/7509/2024	GURU GOLORY VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /177 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000195/2023
3	D-BLAPL/22200/2024 BLAPL/7510/2024	PAPU @ SOUBHAGYA RANJAN SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	MADHUPATNA /123 /2021 1ST ADJ,CUTTACK(Cuttack) Spl/0000014/2021
4	D-BLAPL/22232/2024 BLAPL/7511/2024	SARAT KUMAR JENA VS STATE OF ODISHA	AKASH BHUYAN VS	MAHANGA /49 /2017 J.M.F.C.,SALIPUR(Cuttack) GR/0000170/2017
5	D-BLAPL/22240/2024 BLAPL/7512/2024	NANDA KISHORE BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /349 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000767/2024
6	D-BLAPL/22241/2024 BLAPL/7513/2024	PARAMESWAR SUNA @ DOCTOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /249 /2023 ADDL.SESIONS JUDGE,KANTABANJI(Cuttack) SC/0000071/2023
7	D-BLAPL/20798/2024 BLAPL/7514/2024	KISHAN PANDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	BADABAZAR /131 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000827/2023
8	D-BLAPL/21017/2024 BLAPL/7515/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /69 /2012 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000005/2022
9	D-BLAPL/22256/2024 BLAPL/7516/2024	NIRANJAN BEHERA @ RINKU VS STATE OF ODISHA	GOPINATH MISHRA VS	MANIABANDHA /73 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000195/2024
10	D-BLAPL/21801/2024 BLAPL/7517/2024	AJAY PADHAN @ NAIK @ NAYAK VS STATE OF ODISHA	SMRUTI RANJAN BAL VS	TANGI (KHURDA) /355 /2013 S.D.J.M.,KHURDA(Khordha) GR/0001771/2013
11	D-BLAPL/22090/2024 BLAPL/7518/2024	SK. SAHEB ALI @ SAIF ALI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KHANTAPADA /183 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000562/2023

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12	D-BLAPL/22262/2024 BLAPL/7519/2024	BABULI GOCHHAYAT VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /210 /2023 NYAYADHIKARI,PURI(Puri) GR/0000437/2023
13	D-BLAPL/22292/2024 BLAPL/7520/2024	AJAYA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SEA BEACH /29 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000079/2024
14	D-BLAPL/22151/2024 BLAPL/7521/2024	PATIA @ SURENDRA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /251 /2022 ADDL.SESIONS JUDGE,KAMAKHYANAGAR CT/0000108/2024
15	D-BLAPL/22154/2024 BLAPL/7522/2024	AJITA RAITA VS STATE OF ODISHA	AMIT BISWAL VS	GUDARI /17 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000029/2024
16	D-BLAPL/22049/2024 BLAPL/7523/2024	TIKESWAR SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /75 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000405/2024
17	D-BLAPL/22163/2024 BLAPL/7524/2024	BASANT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /212 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000038/2024
18	D-BLAPL/22082/2024 BLAPL/7525/2024	BISIA @ BISWAJIT DAS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BHADRESWAR /91 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000689/2024
19	D-BLAPL/21213/2024 BLAPL/7526/2024	SANJIB MANAHIRA @ BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /98 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000732/2024
20	D-BLAPL/22133/2024 BLAPL/7527/2024	MANTU @ MANAS BALABANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /179 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000369/2024
21	D-BLAPL/22165/2024 BLAPL/7528/2024	RAJA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000070/2024
22	D-BLAPL/22138/2024 BLAPL/7529/2024	BAISHNAB BEHERA @ SONU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /275 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000379/2024
23	D-BLAPL/21541/2024	ABHISEK ROURTRAY	BIJAYA KUMAR PARIDA	KHARABEL NAGAR P.S. /261 /2024

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	BLAPL/7530/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0001028/2024
24	D-BLAPL/22149/2024 BLAPL/7531/2024	KRISHNA NAIK VS STATE OF ODISHA	ASHOK DAS VS	ASKA /314 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000088/2023
25	D-BLAPL/22168/2024 BLAPL/7532/2024	BHERU SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000026/2024
26	D-BLAPL/22159/2024 BLAPL/7533/2024	DILLIP ORAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /120 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000113/2024
27	D-BLAPL/22162/2024 BLAPL/7534/2024	SHYAM KHARA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	CHITRAKONDA /80 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000106/2022
28	D-BLAPL/21782/2024 BLAPL/7535/2024	MUSTAKEEN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /321 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001366/2023
29	D-BLAPL/22170/2024 BLAPL/7536/2024	RAGHUNATH SWAIN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000033/2024
30	D-BLAPL/22187/2024 BLAPL/7537/2024	NARESH NAG @ BUTUR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BRAHMANITARANG /162 /2023 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000017/2024
31	D-BLAPL/21785/2024 BLAPL/7538/2024	AHSAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /321 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001366/2023
32	D-BLAPL/22272/2024 BLAPL/7539/2024	TILAK TEJA VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /57 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000070/2022
33	D-BLAPL/21908/2024 BLAPL/7540/2024	ANANTA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /96 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000174/2024
34	D-BLAPL/21760/2024 BLAPL/7541/2024	NAVNIT KUMAR VS	SABYASACHI MISHRA VS	G.R.P.S. /53 /2024 SPL. JUDGE,BHADRAK(Bhadrak)

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35	D-BLAPL/21931/2024 BLAPL/7542/2024	STATE OF ODISHA SATAN GOP VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000012/2024 / /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So
36	D-BLAPL/22056/2024 BLAPL/7543/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	2(A)CC/0000067/2024 SPL.TASK FORCE /1 /2024 SPECIAL JUDGE, NIMAPARA(Puri)
37	D-BLAPL/22276/2024 BLAPL/7544/2024	GOBARA@SURESH JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TR/0000025/2024 BEGUNIAPADA /93 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
38	D-BLAPL/22302/2024 BLAPL/7545/2024	ARABINDA CHANDA MUNDA @ SIPUN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GR/0000415/2024 TOMANDO /233 /2024 J.M.F.C.,BHUBANESWAR(Khordha)
39	D-BLAPL/21212/2024 BLAPL/7546/2024	TARANISEN PRADHAN VS STATE OF ODISHA	SUSANTA LENKA VS	CT/0000549/2024 RAIKIA /81 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K
40	D-CMAPL/26416/2024 CMAPL/208/2024	MIHIR RANJAN SARAN VS STATE OF ODISHA	ADV. VS	ST/0000142/2023 / / (/ /
41	D-CMP/29819/2024 CMP/808/2024	LAXMIPRIYA PATRA VS RABINDRA PARAMANIK	DWARIKA PRASAD MOHANTY VS	CIVIL JUDGE (SD), JALESWAR(Baleshwa
42	D-CMP/31748/2024 CMP/809/2024	AJAYA KUMAR MOHANTY VS RABI NARAYAN MOHANTY	JAGABANDHU SAHU VS	IA/0000115/2024 / / CIVIL JUDGE (SD),BOLANGIR(Balangir)
43	D-CMP/31025/2024 CMP/810/2024	SUKANTI GADTYA VS SASMITA GADTYA	JAGABANDHU SAHU VS	CS/0000037/2016 / / DISTRICT & SESSIONS JUDGE,BOLANG
44	D-CONTC/29717/2024 CONTC/5681/2024	GAJENDRA KUMAR DAS VS SHALINI PANDIT, I.A.S.	ADV. VS	Fao/0000010/2023 / / (/ /
45	D-CONTC/30055/2024 CONTC/5682/2024	RAJ KUMAR BISHOI VS AMITA PATTANAIAK, D.E.O., BERHAMPUR	ADV. VS	/ / (/ /

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46	D-CONTC/30188/2024 CONTC/5683/2024	SURENDRA KUMAR SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0 //
47	D-CONTC/30194/2024 CONTC/5684/2024	MARKANDA SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0 //
48	D-CONTC/30199/2024 CONTC/5685/2024	PRASANTA SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0 //
49	D-CONTC/30507/2024 CONTC/5686/2024	TAPAN KUMAR MISHRA VS ARVIND AGARWAL, I.A.S	BIKASH KUMAR MISHRA VS	// 0 //
50	D-CONTC/30510/2024 CONTC/5687/2024	MD. ANSAR ALI ANSARI VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU	ADV. VS	// 0 //
51	D-CONTC/30531/2024 CONTC/5688/2024	BIRALA BASINI NAYAK VS SANTOSH KUMAR ROUT,D.E.O,CUTTACK	KHIROD KUMAR SWAIN VS	// 0 //
52	D-CONTC/30895/2024 CONTC/5689/2024	BIMOL PRABHA RATHA VS MANOJ KUMAR MOHANTY,DIRECTOR OF ESTATES, G.A AND P.G	ADV. VS	// 0 //
53	D-CONTC/30925/2024 CONTC/5690/2024	KRUSHNA CHARAN PANIGRAHY VS ASWATHY S., IAS	ADV. VS	// 0 //
54	D-CONTC/30927/2024 CONTC/5691/2024	BIBEKANANDA MAHAKUR VS ASWATHY S, I.A.S,	ADV. VS	// 0 //
55	D-CONTC/30944/2024 CONTC/5692/2024	BASANTA KUMAR BISWAL VS S.ASWASTHY, COMMNR. CUM SECY. S AND M.E DEPT.	ADV. VS	// 0 //
56	D-CONTC/30978/2024 CONTC/5693/2024	DR.SAUMYASRI RATH VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
57	D-CONTC/30981/2024	BINOD KUMAR DAS	ADV.	//

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	CONTC/5694/2024	VS DR. DHARANIDHAR NANDA , OAS(SAG)	VS	0 //
58	D-CONTC/30983/2024 CONTC/5695/2024	PRAMOD KUMAR PANDA VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
59	D-CONTC/31170/2024 CONTC/5696/2024	BINOD BIHARI SAHOO VS ARAVIND AGRAWAL, IAS	SAILABALA JENA VS	// 0 //
60	D-CONTC/30224/2024 CONTC/5697/2024	KIRANAMALA PATTANAIAK VS RANJIT DAS, ASST. SETTLEMENT OFFICER,CUTTACK	ADV VS	// 0 //
61	D-CONTC/30231/2024 CONTC/5698/2024	PREMALATA MOHANTY VS RANJIT DAS, ASST. SETTLEMENT OFFICER,CUTTACK	ADV VS	// 0 //
62	D-CONTC/30492/2024 CONTC/5699/2024	PRIYAMBADA RAY VS ARAVIND AGARWAL, I.A.S	ADV. VS	// 0 //
63	D-CONTC/31027/2024 CONTC/5700/2024	LOPAMUDRA PARIDA VS SATYA RANJAN SAHOO, IPS	ADV. VS	// 0 //
64	D-CONTC/31046/2024 CONTC/5701/2024	MENCHU SAMAL VS NABA KISHORE MOHALLICK,EXECUTIVE ENGNR. RENGALI RIGHT CANAL DIVISION I	ADV. VS	// 0 //
65	D-CONTC/31058/2024 CONTC/5702/2024	CH SRINIVAS RAO VS INDRAMANI TRIPATHY, IAS	HARIPAD MOHANTY VS	// 0 //
66	D-CONTC/31077/2024 CONTC/5703/2024	BALARAM CHRISTIAN VS ANU GARG, ADDL. CHIEF SECY., W.R DEPT.	ADV. VS	// 0 //
67	D-CONTC/31105/2024 CONTC/5704/2024	KHUDIRAM JENA VS ANU GARG, ADDL. CHIEF SECY., W.R DEPT.	ADV. VS	// 0 //
68	D-CONTC/31120/2024 CONTC/5705/2024	SURENDRA BEHERA VS	ADV. VS	// 0

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69	D-CONTC/31123/2024 CONTC/5706/2024	RAJESH PRAVAKAR PATIL, IAS GHANASHYAM CHOUDHURY VS GOURIRANI NAIK, D.E.O,KEONJHAR	ADV. VS	// // ()
70	D-CONTC/31141/2024 CONTC/5707/2024	CHINTAMANI SAHOO VS ANU GARG, ADDL. CHIEF SECY. W.R DEPT.	ADV. VS	// // ()
71	D-CONTC/31145/2024 CONTC/5708/2024	ABHINNA KUMAR PARIJA VS ANU GARG, ADDL CHIEF SECY, W.R DEPT.	ADV. VS	// // ()
72	D-CONTC/31163/2024 CONTC/5709/2024	BANSHIDHAR BEHERA VS ANU GARG,ADDL. CHIEF SECY. W.R DEPT.	ADV. VS	// // ()
73	D-CONTC/31187/2024 CONTC/5710/2024	PRADIP KUMAR RATHA VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPT.	ADV. VS	// // ()
74	D-CONTC/31273/2024 CONTC/5711/2024	RAMESH CHANDRA NANDA VS SATYABRAT SAHU,ADDL. CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE	ADV. VS	// // ()
75	D-CONTC/31275/2024 CONTC/5712/2024	SATYABRATA MOHANTY VS SATYABRAT SAHU, ADDL. CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE	ADV. VS	// // ()
76	D-CONTC/31628/2024 CONTC/5713/2024	PARIMITA MISHRA VS CHITRA ARUMUGAM, IAS	ADV. VS	// // ()
77	D-CONTC/31911/2024 CONTC/5714/2024	DILLIP KUMAR PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// // ()
78	D-CONTC/30713/2024 CONTC/5715/2024	GYANA RANJAN MISHRA VS MANORANJAN MALLICK	LAXMAN BHOI VS	// // ()
79	D-CONTC/28239/2024 CONTC/5716/2024	MD.,REYAZUL KARIM VS BRAHMANANDA PARIDA, SECY.,ORISSA STATE CO OPERATIVE UNION	JITENDRA KUMAR LENKA VS	// // ()

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80	D-CONTC/27780/2024 CONTC/5717/2024	GULI BEHERA VS ANU GARG, I.A.S.	ADV. VS	// () //
81	D-CONTC/26325/2024 CONTC/5718/2024	DR. KANISHKA DAS VS DR. ASHOUTSH BISWAS, EXECUTIVE DIRECTOR, AIIMS,BBSR	AMITABH MISHRA VS	// () //
82	D-CONTC/29504/2024 CONTC/5719/2024	SIBA NARAYAN PATTANAİK VS DIBYA JYOTI PARIDA, I.A.S.	PRONOY MOHANTY VS	// () //
83	D-CONTC/29477/2024 CONTC/5720/2024	JATAKISHORE DASH VS ASWASTHY S, I.A.S.	ADV. VS	// () //
84	D-CONTC/29311/2024 CONTC/5721/2024	MALATILATA DEI VS ARAVIND AGRAWAL, COMMNR. CUM SECY, HIGHER EDUCATION	ADV. VS	// () //
85	D-CONTC/29307/2024 CONTC/5722/2024	PRADIP KUMAR JENA VS ARAVIND AGRAWAL, COMMNR. CUM SECY. HIGHER EDUCATION DEPT.	ADV. VS	// () //
86	D-CRLA/20753/2024 CRLA/720/2024	SACHIT MAHATO VS STATE OF ODISHA	SOUGAT DASH VS	BISRA /39 /2024 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000007/2024
87	D-CRLA/20902/2024 CRLA/721/2024	MANOJ@ANIL SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /322 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000013/2024
88	D-CRLA/21196/2024 CRLA/722/2024	MITHUN JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAKA P.S. /350 /2023 SPECIAL JUDGE,BHUBANESWAR(Khor) Spl/0000076/2024
89	D-CRLA/21535/2024 CRLA/723/2024	BISWARANJAN GUPTA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SUNDARGARH SADAR /130 /2013 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000069/2014
90	D-CRLMC/21246/2024 CRLMC/2776/2024	RAJESH KUMAR JENA VS STATE OF ODISHA	SK.ZATAURLLA VS	SORO /490 /2022 J.M.F.C.,SORO(Baleshwar) CT/0001049/2022
91	D-CRLMC/21969/2024	CHAITANYA NAYAK	BIJAY KUMAR BEHERA	BHARATPUR PS /169 /2022

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	CRLMC/2777/2024	VS STATE OF ODISHA	VS	AD HOC ADDITIONAL SESSIONS JUDGE TR/0000336/2022
92	D-CRLMC/18923/2024 CRLMC/2778/2024	BIRANCHI NARAYAN BEHERA@BANGU VS STATE OF ODISHA	SATYABRATA DASH VS	AIR FIELD P.S. /84 /2016 ASST.SESIONS JUDGE,STC,BHUBANESHWAR CT/0000271/2017
93	D-CRLMC/20826/2024 CRLMC/2779/2024	CHHABILAL PADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	RENGALI /164 /2021 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002678/2021
94	D-CRLMC/21289/2024 CRLMC/2780/2024	NIRANJAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /148 /2006 J.M.F.C.,ANGUL(Anugul) CT/0000921/2006
95	D-CRLMC/21710/2024 CRLMC/2781/2024	PRITAM NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MANCHESWAR P.S. /254 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004754/2021
96	D-CRLMC/22013/2024 CRLMC/2782/2024	SANTOSH JENA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	TIGIRIA /35 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000034/2024
97	D-CRLMC/22067/2024 CRLMC/2783/2024	JAYARAM PUJARI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KORAPUT TOWN /195 /2024 ADDL DISTRICT AND SESSIONS JUDGE TR/0000077/2024
98	D-CRLMC/21941/2024 CRLMC/2784/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /176 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000304/2023
99	D-CRLMC/21442/2024 CRLMC/2785/2024	MUKESH PRASAD JAISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH MISCA/0000105/2024
100	D-CRLMC/21526/2024 CRLMC/2786/2024	KUMAR PARIJA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000129/2018
101	D-CRLMC/21570/2024 CRLMC/2787/2024	SARASWATI KANHAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHULBANI TOWN /47 /2009 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI GR/0000135/2009
102	D-CRLMC/21790/2024 CRLMC/2788/2024	BIPIN SATAPATHY VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /153 /2023 S.D.J.M.,KHURDA(Khordha)

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103	D-CRLMC/21649/2024 CRLMC/2789/2024	STATE OF ODISHA VISHAL KUMAR GIRI@BIMAL VS	RASHMIKANTA MAHALIK VS	GR/0000234/2023 BOLANI /3 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar)
104	D-CRLMC/21891/2024 CRLMC/2790/2024	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	BHAGABAT PRASAD RATH VS	Spl/0000002/2023 / /0 J.M.F.C.(II),BHUBANESWAR(Khordha)
105	D-CRLMC/21894/2024 CRLMC/2791/2024	UGRASEN SAHU BASUMATI SAHOO VS	BHAGABAT PRASAD RATH VS	ICC/0001770/2015 / /0 J.M.F.C.(II),BHUBANESWAR(Khordha)
106	D-CRLMC/21946/2024 CRLMC/2792/2024	UGRASEN SAHU ANAND NAYAK VS	AMULYA RATNA PANDA VS	ICC/0001771/2015 GOCHHAPADA /58 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
107	D-CRLMC/21778/2024 CRLMC/2793/2024	STATE OF ODISHA KALU JENA@KALU CHARAN JENA VS	AMLAN SHAKTI PAUL VS	Spl/0000072/2023 INDUSTRIAL ESTATE PS /119 /2024 S.D.J.M.,KHURDA(Khordha)
108	D-CRLMC/22143/2024 CRLMC/2794/2024	STATE OF ODISHA PARAMANANDA BEHERA VS	GIRISH CHANDRA SAHU VS	GR/0000408/2024 KOIDA /115 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)
109	D-CRLMC/20946/2024 CRLMC/2795/2024	STATE OF ODISHA RABINDRA JENA VS	AKSHAYA KUMAR SAHOO VS	GR/0000887/2023 BUGUDA /21 /2018 A.D.J.,BHANJANAGAR(Ganjam)
110	D-CRLMC/22257/2024 CRLMC/2796/2024	STATE OF ODISHA GAJENDRA DAS VS	SATYABRATA MOHANTY (1) VS	ST/0000055/2021 KHANTAPADA /250 /2023 J.M.F.C.,BASTA(Baleshwar)
111	D-CRLMC/22264/2024 CRLMC/2797/2024	STATE OF ODISHA DIPTI KUMAR DAS VS	DIPTI RANJAN BHOKTA VS	ICC/0000159/2023 JAGATSINGPUR /210 /2011 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur)
112	D-CRLMP/19241/2024 CRLMP/1089/2024	STATE OF ODISHA K.KANTAMMA REDDY VS	ASHOK DAS VS	ICC/0000193/2022 GOLANTHARA (BERHAMPUR) /87 /2024 ()
113	D-CRLMP/21697/2024 CRLMP/1090/2024	STATE OF ODISHA JEEBAN RANJAN DAS@JEEVAN RANJAN RAJ VS PLABITA SARAF	BHABANI SHANKAR DASPARIDA VS	// / /0 JUDGE, FAMILY COURT, BARGARH(Bargarh) IA/0000013/2023

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114	D-CRLMP/20512/2024 CRLMP/1091/2024	TAMALA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
115	D-CRLREV/21448/2024 CRLREV/361/2024	JAYA CHANDRA PATRA VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CRMC/0000016/2024
116	D-CRLREV/21450/2024 CRLREV/362/2024	BHAGYABAN PUJARI VS STATE OF ODISHA	MAHESH DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CRMC/0000014/2024
117	D-CRLREV/22269/2024 CRLREV/363/2024	KANHU CHARAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SPL.TASK FORCE /15 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000348/2023
118	D-CRLREV/21203/2024 CRLREV/364/2024	SARAT CHANDRA GOUDA VS GUDIA NUKARAJU	BIRAJA PRASANNA DAS VS	// A.D.J.,RAYGADA(Rayagada) CRA/0000006/2022
119	D-ELPET/30371/2024 ELPET/10/2024	RASHID @ RASID ASLAM VS SARADA PRASAD NAYAK	BIDYADHAR MISHRA VS	// () //
120	D-ELPET/30678/2024 ELPET/11/2024	GORACHAND MANGARAJ VS ANANTA NARAYAN JENA	BIDYADHAR MISHRA VS	// () //
121	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI VS LAXMAN BAG	SURYANSHI SRIVASTAVA VS	// () //
122	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH VS ARUNA KUMAR SAHOO	GOPAL AGARWAL VS	// () //
123	D-FAO/12871/2024 FAO/338/2024	INDIAN BANK PATIA BRANCH MAGNETICS SQUARE,BBSR VS STATE OF ODISHA	SITANSHU KUMAR DEY VS	// PRESIDING OFFICER,DESIGNATED COURT IA/0000002/2014
124	D-MACA/27280/2024 MACA/718/2024	THE BRANCH MANAGER,MAGMA HDI GENERAL INSURANCE COMPANY LTD. VS SUNASIRA DANDASENA	G.P.DUTTA VS	// ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) Mac/0000027/2023
125	D-MACA/27276/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	G.P.DUTTA	//

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	MACA/719/2024	VS SUKANTA KUMAR JENA	VS	III MACT,JAJPUR(Jajapur) Mac/0000099/2009
126	D-MACA/28732/2024 MACA/720/2024	MANAGER T.P. CLAIMS,M/S.GO DIGIT G.I. CO. LTD. VS NANDINI PRADHAN	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000017/2021
127	D-MACA/26438/2024 MACA/721/2024	MANAGER(LEGAL), ORIENTAL INSURANCE CO. L.T.D VS RASAMANI MAHANTA	ADAM ALI KHAN VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000089/2022
128	D-RPFAM/31601/2024 RPFAM/206/2024	ANANDA MALLIK VS DIBYASINI MALLIK	BISWAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000018/2021
129	D-RSA/27923/2024 RSA/247/2024	DAYANIDHI SAHOO VS TUNI SAHOO	BIJAYA KUMAR SAHOO VS	// ADDL. DIST. AND SESSION JUDGE, OD RFA/0000015/2023
130	D-RSA/29398/2024 RSA/248/2024	BISLERI INTERNATIONAL PVT. L.T.D. VS M/S. AGRINI EXPORTS PVT. L.T.D	NIGAMANANDA DAS VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000067/2023
131	D-RSA/29233/2024 RSA/249/2024	MAMATA DAS VS PANKAJINI PADHI	JYOTI RANJAN DEO VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000011/2023
132	D-RSA/26882/2024 RSA/250/2024	TARABATI MAJHI VS COLLECTOR, KANDHAMAL	PRAFULLA KUMAR KAR VS	// DISTRICT & SESSIONS JUDGE ,PHULBA RFA/0000003/2023
133	D-RVWPET/23220/2024 RVWPET/162/2024	AGADHU CHARAN NAYAK VS AKHAI @ AKHAYA NAYAK	ADV VS	// () //
134	D-RVWPET/23532/2024 RVWPET/163/2024	BISWAJIT GARDIA VS STATE OF ODISHA	ADV VS	// () //
135	D-STREV/30184/2024 STREV/31/2024	STATE OF ODISHA VS M/S. PRAXAIR INDIAN PRIVATE LIMITED,JAGATSINGHPUR	SUNIL MISHRA,,S.C VS	// () //
136	D-TRP(C)/26906/2024 TRP(C)/199/2024	SUBHASHMITA BEHERA VS	ALOK KUMAR DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh

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137	D-TRP(C)/30386/2024 TRP(C)/200/2024	RAJARAM BEHERA SUCHANA DAS ADHIKARI VS SATYABRATA KAR	PRAMOD KUMAR JENA VS	CP/0000164/2024 // JUDGE FAMILY COURT, BARIPADA(Ma CP/0000025/2024
138	D-TRP(C)/31412/2024 TRP(C)/201/2024	KHUSBU MAHAPATRA VS BANTY KUMAR	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000100/2024
139	D-WA/30848/2024 WA/2022/2024	STATE OF ODISHA VS RANJAN KUMAR JENA	RAJANI BHUSAN MISHRA VS	// ()
140	D-WA/30855/2024 WA/2023/2024	STATE OF ODISHA VS CHANDAN KUMAR DEY	TARUN PATNAIK,A.S.C VS	// ()
141	D-WA/30923/2024 WA/2024/2024	STATE OF ODISHA VS BISHNU PRASAD SWAIN	DEBASIS NAYAK(AGA) VS	// ()
142	D-WA/30924/2024 WA/2025/2024	STATE OF ODISHA VS CHIRANJIT MOHANTA	DEBASIS MOHAPATRA (A.S.C) VS	// ()
143	D-WA/31000/2024 WA/2026/2024	STATE OF ODISHA VS NARAHARI JENA	PRADIP KUMAR ROUT,A.G.A VS	// ()
144	D-WA/31001/2024 WA/2027/2024	STATE OF ODISHA VS BHIKARI CHARAN SAMAL	PRADIP KUMAR ROUT,A.G.A VS	// ()
145	D-WA/31004/2024 WA/2028/2024	STATE OF ODISHA VS SUDARSAN PATRA	PURNA CHANDRA DAS,A.S.C VS	// ()
146	D-WA/31018/2024 WA/2029/2024	STATE OF ODISHA VS SAROJ KUMAR RAY	SASWAT DAS(AGA) VS	// ()
147	D-WA/31119/2024 WA/2030/2024	STATE OF ODISHA VS BIRABARA JENA	MALAY KETAN BALABANTARAY(A.G.A) VS	// ()

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148	D-WA/30035/2024 WA/2031/2024	STATE OF ODISHA VS LAXMAN KUMAR DHAL	KARUNAKAR DAS,A.S.C VS	// 0 //
149	D-WP(C)/31710/2024 WP(C)/17885/2024	SANGRAM KESHARI BHAL VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
150	D-WP(C)/31863/2024 WP(C)/17886/2024	NAYANI PRADHAN VS STATE OF ODISHA	Byomokesh Sahoo VS	// 0 //
151	D-WP(C)/31907/2024 WP(C)/17887/2024	SUBRATA KUMAR MOHANTY @ MAHAPATRA VS MUGDHA DASH	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
152	D-WP(C)/30506/2024 WP(C)/17888/2024	MENAKA PATRO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
153	D-WP(C)/31115/2024 WP(C)/17889/2024	SUMA RANI SARKAR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
154	D-WP(C)/30494/2024 WP(C)/17890/2024	RABINDRA NATH TRIPATHY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
155	D-WP(C)/32040/2024 WP(C)/17891/2024	PRASANTA KISHORE SWAIN VS COMNR OF ENDOWMENTS, ODISHA, BBSR	SUMITRA MOHANTY VS	// 0 //
156	D-WP(C)/31026/2024 WP(C)/17892/2024	M/S. GAURAV MOHANTY, BBSR VS JOINT COMMISSIONER OF STATE TAX, CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
157	D-WP(C)/31028/2024 WP(C)/17893/2024	M/S. ADARSH JAISWAL VS JOINT COMNR OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BHUBANESWAR	ITISHREE TRIPATHY VS	// 0 //
158	D-WP(C)/31290/2024 WP(C)/17894/2024	HEMALATA PANDA VS STATE OF ORISSA	SATYA PURNA PANDA VS	// 0 //
159	D-WP(C)/30623/2024	M/S DEBARAJ MAHATAB, CUTTACK	KAJAL SAHOO	//

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	WP(C)/17895/2024	VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	VS	0 //
160	D-WP(C)/31623/2024 WP(C)/17896/2024	ANITA DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
161	D-WP(C)/30629/2024 WP(C)/17897/2024	M/S. ROUT INFRASTRUCTURE PVT. LTD., BBSR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK II	KAJAL SAHOO VS	// 0 //
162	D-WP(C)/31791/2024 WP(C)/17898/2024	MAHESWAR DAS VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //
163	D-WP(C)/30009/2024 WP(C)/17899/2024	HARSA CHANDRA MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
164	D-WP(C)/30488/2024 WP(C)/17900/2024	SANJUKTA JENA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
165	D-WP(C)/30949/2024 WP(C)/17901/2024	BANSHIDHAR MOHANTY VS STATE OF ODISHA	Jyotirmay Gupta VS	// 0 //
166	D-WP(C)/30010/2024 WP(C)/17902/2024	SANKARSAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
167	D-WP(C)/29847/2024 WP(C)/17903/2024	PABITRA MOHAN MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
168	D-WP(C)/32211/2024 WP(C)/17904/2024	MAA TARINI COLLEGE OF NURSING, KEONJHAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
169	D-WP(C)/32224/2024 WP(C)/17905/2024	MAA TARINI COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
170	D-WP(C)/30011/2024 WP(C)/17906/2024	BASANTA KUMAR SAHOO VS	NIRANJAN BISWAL VS	// 0

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171	D-WP(C)/31121/2024 WP(C)/17907/2024	STATE OF ODISHA MANORANJAN MOHALIK VS PRATIVA DHIR @MOHALIK	JAGANNATH BHUYAN VS	// // 0 //
172	D-WP(C)/30200/2024 WP(C)/17908/2024	KUNJALATA MOHANTY VS ADDITIONAL DISTRICT MAGISTRATE, KHURDA	SAMARENDRA KUMAR MOHANTY VS	// 0 //
173	D-WP(C)/31366/2024 WP(C)/17909/2024	COMPASSION COLLEGE OF NURSING, KALAHANDI VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
174	D-WP(C)/30319/2024 WP(C)/17910/2024	LAXMIDHAR SAHU VS THE COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
175	D-WP(C)/30480/2024 WP(C)/17911/2024	KSHIRODRA PADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
176	D-WP(C)/32000/2024 WP(C)/17912/2024	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
177	D-WP(C)/30490/2024 WP(C)/17913/2024	NABIN CHANDRA PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
178	D-WP(C)/30491/2024 WP(C)/17914/2024	R. KRISHNA MURTY REDDY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
179	D-WP(C)/31277/2024 WP(C)/17915/2024	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
180	D-WP(C)/32108/2024 WP(C)/17916/2024	PRATAP KUMAR NAYAK VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
181	D-WP(C)/30756/2024 WP(C)/17917/2024	KALPA PRASAD VS THE DIRECTOR-CUM-MEMBER SECY, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	DIPTI RANJAN BHOKTA VS	// 0 //

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182	D-WP(C)/31648/2024 WP(C)/17918/2024	ULLASAMANI SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// () //
183	D-WP(C)/31592/2024 WP(C)/17919/2024	RADHARANI RATH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //
184	D-WP(C)/31792/2024 WP(C)/17920/2024	DEEPAK KUMAR JENA VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER ,JAJPUR	RASHMI KANTA ACHARYA VS	// () //
185	D-WP(C)/31593/2024 WP(C)/17921/2024	GANESHRAM AGRAWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //
186	D-WP(C)/31798/2024 WP(C)/17922/2024	GAGAN BIHARI PATTNAYAK VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, KHURDA	SARATHI JYOTI MOHANTY VS	// () //
187	D-WP(C)/31683/2024 WP(C)/17923/2024	RAJANI RANI PATTNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
188	D-ABLAPL/22086/2024 ABLAPL/7913/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TIHIDI /101 /2023 () //
189	D-ABLAPL/21832/2024 ABLAPL/7914/2024	RABI ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAKHAPURA /100 /2024 () //
190	D-ABLAPL/21835/2024 ABLAPL/7915/2024	DUKHU MURMU @ DUKHIA MURMU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /159 /2024 () //
191	D-ABLAPL/22104/2024 ABLAPL/7916/2024	SANJAY NAYAK @ SANJAY KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /289 /2024 () //
192	D-ABLAPL/21856/2024 ABLAPL/7917/2024	CHANDAN SAHOO@SRIKANT SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000104/2024
193	D-ABLAPL/22227/2024	RABINDRA PARIDA	SAMARESH PATTNAIK	KUJANGA /352 /2024

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	ABLAPL/7918/2024	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/22108/2024 ABLAPL/7919/2024	BIJAYA KUMAR DALEI VS STATE OF ODISHA	SATYAJEET ROUT VS	PURI TOWN /268 /2024 () //
195	D-ABLAPL/21859/2024 ABLAPL/7920/2024	SIMANCHAL DORA @ BABU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /254 /2024 () //
196	D-ABLAPL/22239/2024 ABLAPL/7921/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	CUTTACK VIGILANCE /61 /2014 () //
197	D-ABLAPL/21765/2024 ABLAPL/7922/2024	BINOD BIHARI SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	PALLAHARA /180 /2024 () //
198	D-ABLAPL/21807/2024 ABLAPL/7923/2024	MANIRAM TAREI @ MUNURAM TAREI @ MANURAM TAREI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000195/2023
199	D-ABLAPL/22244/2024 ABLAPL/7924/2024	LAMBODAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT IPSIT AUROBINDO ACHARYA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000208/2024
200	D-ABLAPL/21867/2024 ABLAPL/7925/2024	MIR ANAM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	PURUNABAZAR /206 /2024 () //
201	D-ABLAPL/22253/2024 ABLAPL/7926/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	CHAULIAGANJA /318 /2023 () //
202	D-ABLAPL/22254/2024 ABLAPL/7927/2024	ASHOK BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KANDARPUR /142 /2024 () //
203	D-ABLAPL/21769/2024 ABLAPL/7928/2024	PRABIN NAYAK @ PRABINA NAYAK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	BALANGA /203 /2024 () //
204	D-ABLAPL/21874/2024 ABLAPL/7929/2024	LOKANATH SAHU VS	RAJENDRA NARAYAN ROUT VS	SORO /648 /2024 ()

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205	D-ABLAPL/22261/2024 ABLAPL/7930/2024	STATE OF ODISHA MURALI @ JITU HARIJAN VS	ABINASH PATTJOSHI VS	// JAIPATNA /168 /2024 ()
206	D-ABLAPL/22273/2024 ABLAPL/7931/2024	STATE OF ODISHA HRUSIKESH SAHU VS	RADHARAMAN DAS NAYAK VS	// JAMANKIRA /15 /2024 ()
207	D-ABLAPL/22304/2024 ABLAPL/7932/2024	STATE OF ODISHA JAGAN @ SURESH DALEI VS	SURENDRA PRASAD BARIK VS	// BASUDEVPUR /520 /2024 ()
208	D-ABLAPL/21770/2024 ABLAPL/7933/2024	STATE OF ODISHA SHAIK SOLEMAN @ SULAMIYA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /227 /2024 ()
209	D-ABLAPL/21728/2024 ABLAPL/7934/2024	STATE OF ODISHA DEEPAK KUMAR MOHANTY VS	RAJENDRA NARAYAN ROUT VS	// BONTH /116 /2024 ()
210	D-ABLAPL/22074/2024 ABLAPL/7935/2024	STATE OF ODISHA SANJIT KUMAR SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// KISHORENAGAR (ANUGUL) /82 /2023 ()
211	D-ABLAPL/21740/2024 ABLAPL/7936/2024	STATE OF ODISHA DEEPAK KUMAR SETHI VS	NITYANANDA MOHAPATRA VS	// SIMULIA /137 /2021 ()
212	D-ABLAPL/22109/2024 ABLAPL/7937/2024	STATE OF ODISHA JYOTIRAJ BEHERA @ JYOTI BADATYA @ BEHERA VS	SANJAY KUMAR PRADHAN VS	// JARADA /28 /2020 ()
213	D-ABLAPL/21742/2024 ABLAPL/7938/2024	STATE OF ODISHA ANIL JENA VS	DEEPAK KU SAHOO VS	// RAJNAGAR /264 /2024 ()
214	D-ABLAPL/21744/2024 ABLAPL/7939/2024	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /545 /2024 ()
215	D-ABLAPL/21772/2024 ABLAPL/7940/2024	STATE OF ODISHA SHAIK SOLEMAN @ SULAMIYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /217 /2024 () //

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216	D-ABLAPL/22115/2024 ABLAPL/7941/2024	MUKESH SAHU VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /227 /2024 () //
217	D-ABLAPL/21747/2024 ABLAPL/7942/2024	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /572 /2024 () //
218	D-ABLAPL/22121/2024 ABLAPL/7943/2024	RAGHUNATH SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAWAPARA /129 /2024 () //
219	D-ABLAPL/21750/2024 ABLAPL/7944/2024	RAMESH ROUT @ RAMESH CHANDRA MAHUNTA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /257 /2022 () //
220	D-ABLAPL/22126/2024 ABLAPL/7945/2024	YUSUF KHAN VS STATE OF ODISHA	JYANANANDA PANDA VS	KANPUR /67 /2024 () //
221	D-ABLAPL/21751/2024 ABLAPL/7946/2024	JALESWAR RANA VS STATE OF ODISHA	ABINASH PATTJOSHI VS	KEGAON /182 /2024 () //
222	D-ABLAPL/21780/2024 ABLAPL/7947/2024	JUBARAJ PUTEEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /204 /2024 () //
223	D-ABLAPL/22139/2024 ABLAPL/7948/2024	KAJAL MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALICHANDRAPUR /185 /2024 () //
224	D-ABLAPL/21753/2024 ABLAPL/7949/2024	NIRAKAR NAHAK VS STATE OF KARNATAKA	RAJAKISHORE SAHOO VS	/ /0 () //
225	D-ABLAPL/22205/2024 ABLAPL/7950/2024	SMRUTI RANJAN MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
226	D-ABLAPL/21762/2024 ABLAPL/7951/2024	ASHOK JENA VS STATE OF ODISHA	ARUNIMA MISHRA VS	BELLAGUNTHA /293 /2024 () //
227	D-ABLAPL/22209/2024	HRUDANANDA BEHERA @ NANDA BEHERA	BIBHUTI RANJAN MOHANTY	/ /0

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	ABLAPL/7952/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(B)CC/000002/2024
228	D-ABLAPL/21764/2024 ABLAPL/7953/2024	KAMALAKANTA BEHERA @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /102 /2024 (//
229	D-ABLAPL/21783/2024 ABLAPL/7954/2024	PURASTAM DIGAL @ PURUSOTTAM DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /88 /2023 (//
230	D-ABLAPL/21692/2024 ABLAPL/7955/2024	RANJIT KUMAR SATPATHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 (//
231	D-ABLAPL/21694/2024 ABLAPL/7956/2024	BIKASH ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /165 /2024 (//
232	D-ABLAPL/21787/2024 ABLAPL/7957/2024	BHIBISAN JANI @ BIBHU JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /115 /2024 (//
233	D-ABLAPL/21789/2024 ABLAPL/7958/2024	KUNI SAHOO VS STATE OF ODISHA(VIG.)	SURENDRA KUMAR SAHOO VS	CUTTACK VIGILANCE /61 /2014 (//
234	D-ABLAPL/21798/2024 ABLAPL/7959/2024	SUBASH @ SUBASH CHANDRA PRUSTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /141 /2024 (//
235	D-ABLAPL/21805/2024 ABLAPL/7960/2024	JHALI DEHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /126 /2024 (//
236	D-ABLAPL/21695/2024 ABLAPL/7961/2024	SANJIB KUMAR SAHOO @ SIPU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	AGARAPADA /43 /2024 (//
237	D-ABLAPL/21690/2024 ABLAPL/7962/2024	SUBUNA @ SUBHANATHA MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /217 /2024 (//
238	D-ABLAPL/21904/2024 ABLAPL/7963/2024	AKSHAY MISHRA VS	RASHMI RANJAN SINHA VS	TIRTOL /337 /2024 (

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239	D-ABLAPL/21934/2024 ABLAPL/7964/2024	STATE OF ODISHA SUSANTA @ SUSANT BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// LINGARAJ P.S. /139 /2022 () //
240	D-ABLAPL/21960/2024 ABLAPL/7965/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAIDESWAR /124 /2024 () //
241	D-ABLAPL/21706/2024 ABLAPL/7966/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000047/2024
242	D-ABLAPL/21707/2024 ABLAPL/7967/2024	MD. SAMIM VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	DHANUPALI /116 /2017 () //